### Jute workers strike

- \*11. SHRI D. L. SEN GUPTA: Will the Minister of COMMERCE be pleased to state :
- (a) whether Government have any proposal under consideration to settle the dispute arising out of the jute workers strike;
  - (b) if so, what are the details thereof;
- (c) the extent of loss per day, in terms of foreign exchange, the country is suffering because of the strike; and
- (d) the names of the monopoly houses which control the Jute Industry in India?

THE MINISTRY OF COMMERCE (PROF. D. P. CHATTOPADHYAYA): (a) and (b) The Government of West Bengal has been making constant efforts to bring about settlement and a series of bilateral and tripartite negotiations have been held with a view to ending the strike. Efforts are still continuing for a settlement.

- (c) The estimated loss per day on account of the strike is about Rs. 1 crore.
- (d) The following larger Industrial houses have interest in jute industry:
  - 1. Andrew Yule Group
  - 2. Bangur Group
  - 3. Bird Group
  - 4. Birla Group
  - 5. Goenka Group
  - 6. J. K. Group
  - 7. Mafatlal Group
  - 8. Sahu Jain Group
  - 9. Soorajmull Nagarmull.

### Funds from World Bank for Kalinadi project in Karnataka

- \*12. SHRI H. S. NARASIAH: Will the Minister of FINANCE be pleased to state:
- (a) whether financing of Rs. 230 crore Kalinadi hydel project in Karnataka figured

during the discussions between the Chief Minister of Karnataka and the Union Finance Minister when they met recently;

- (b) whether the Government of India propose to secure necessary assistance for the project from the World Bank; and
- (c) whether it is a fact that the uncertainty about the availability of finance for this project has affected the progress of work as per schedule?

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM): (a) Yes, Sir.

- (b) So far we have not sought the assistance of World Bank for this project.
  - (c) No, Sir.

## **Training for pilots**

\*13. SHRI K. N. DHULAP : PROF. N. M. KAMBLE : SHRI R. D. J. AVERGOANKAR :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

- (a) whether Government are aware of the fact that Indian Airlines has introduced a scheme to train pilots; and
- (b) if so, whether Government have given any instruction to the Indian Airlines authorities to recruit pilot trainees as per reservation quota of Scheduled Castes and Scheduled Tribes?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR):
(a) Indian Airlines do not provide ab-initio training for pilots candidates possessing the prescribed qualifications, selected for eventual appointment as pilots, are put through a rigorous course of Ground/Simulator/Flying Training, in the Corporation's Training Establishment at Hyderabad. Such candidates have to obtain necessary type endorsement from the Director General of Civil Aviation before they are entrusted with regular flying duties by the Corporation.

(b) In the matter of recruitment to posts of pilots, Scheduled Caste/Scheduled Tribe candidates are given preference if otherwise found suitable. Since these are posts directly concerned with the safety of aircraft, relaxation of the prescribed standards is not considered advisable.

# Development of Tourist centres during the Fifth Five Year Plan

•14. SHRI K. B. CHETTRI: SHRIMATI AZIZA IMAM: SHRI SARDAR AMZAD ALT: SHRI HARSH DEO MALAVIYA: DR. V. A. SEYID MUHAM-MAD:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

- (a) whether Government have chalked-out any substantive plan for developing tourist centres during the Fifth Five Year Plan period:
- (b) if so, whether such plan includes any new tourist spots in the country; and
  - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION rSHRI SURENDRA PAL SINGH): (a) to (c) The pattern of development adopted during the Fourth Plan will continue in the Fifth Plan, special emphasis being placed on the development of selected beach and mountain resorts such as Kovalam, Goa and Gulmarg; development of selected archaeological centres of tourist interest; development of tourist facilities in selected wild life sanctuaries; and increased effort in publicity and promotion abroad. The Plan would also provide for loans to hotel projects and tourist transport operators in the private sector to build up the tourist infrastructure in the country. Those schemes which can yield<sup>1</sup> quick returns on investments and having the potential to earn foreign exchange will be given higher priority.

#### Bank credit to commercial sector

- ♦15. SHRI B. D. BARMAN: Will the Minister of FINANCE be pleased to state;
- (a) whether Reserve Bank of India expect the credit demand during the current busy season to be less than in the last busy season; and /
- (b) if so, what is the extent of expansion of bank credit towards the commercial sector as well as for food procurement during tho current busy season so far, as compared to the same period during the previous year?

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM): (a) The Reserve Bank's credit policy for the current busy season calls for continuation of the restraint on credit expansion. The actual increase in credit would depend, among others things, on increase in deposits during this period.

- (b) During the current busy season, upto 31st lanuary, 1975, the increase in gross bank credit, including bills rediscounted with Reserve Bank, was Rs. 497 crores as compared to Rs. 675 crores during the corresponding period of the 1973-74 busy season. Of the total increase, the increase in public food procurement credit was Rs: 109 crores compared to Rs. 154 crores during the corresponding period of the 1973-74 busy season.
- \*16. [Transferred to the 26th February, 1975].

## तस्कर विरोधी अभियान के परिणास

- \*17. श्री प्रकाशवीर शास्त्री : क्या वित्त मंत्री यह बताने की कृपा कर'ंगे कि :
- (क) तस्कर विरोधी अभियान के अब तक क्या परिणाम निकले हैं ; और
- (ख) क्या तस्कर व्यापार रोकने के लिए कुछ दीर्घकालिक पग उठाने का विचार हैं ?